

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST (“EOI”) FOR**  
**M/S HIND AGRO INDUSTRIES LTD. OPERATING IN MEAT INDUSTRY AT**  
**ALIGARH, UP**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	HIND AGRO INDUSTRIES LTD. PAN: AAACH5783J CIN: U01211UP1994PLC016502
2.	Address of the registered office	Central Dairy Farm Complex, Anupshahr Road, Aligarh Uttar Pradesh-202122
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Central Dairy Farm Complex, Anupshahr Road, Aligarh Uttar Pradesh-202122
5.	Installed capacity of main products/ services	As mentioned in detailed EOI
6.	Quantity and value of main products/ services sold in last financial year	Unit not operational
7.	Number of employees/ workmen	Cannot be ascertained.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	URL: <a href="https://drive.google.com/drive/folders/1gmbCB5PZD6aJoDIJE_qDvDLgt_Srbt2I?usp=sharing">https://drive.google.com/drive/folders/1gmbCB5PZD6aJoDIJE_qDvDLgt_Srbt2I?usp=sharing</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Minimum Eligibility Criteria for resolution applicants (singly, jointly or in consortium) to approach the Resolution Professional (“RP”) with Resolution Plan: - 1. Minimum Net-Worth of INR 25 crores supported by Documentary Evidence.  2. For Financial Entities including ARCs/NBFCs/AIF- AUM/ Funds Deployed/ Committed funds available for investments of INR 200 Crores as on latest available Balance Sheet not prior to 31-03-2023.  #In the event of a consortium between applicants belonging to aforementioned

		two classes having different eligibility criteria, the eligibility would be calculated in proportion to their share in the consortium.  Complete details/detailed EOI may be sought by e-mail at <a href="mailto:hindagroinsolvency2023@gmail.com">hindagroinsolvency2023@gmail.com</a>
10.	Last date for receipt of expression of interest	06-09-2024
11.	Date of issue of provisional list of prospective resolution applicants	16-09-2024
12.	Last date for submission of objections to provisional list	21-09-2024
13.	Date of issue of final list of prospective resolution applicants	01-10-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06-10-2024
15.	Last date for submission of resolution plans.	05-11-2024
16.	Process email id to submit EOI	<a href="mailto:hindagroinsolvency2023@gmail.com">hindagroinsolvency2023@gmail.com</a>

*Note: The aforementioned timelines are subject to the appropriate order of the Hon'ble NCLT, Allahabad Bench for granting exclusion of the certain period of Corporate Insolvency Resolution Process of the Corporate Debtor.*

*h. bhatia* 

**Paramjeet Singh Bhatia**

**Resolution Professional-Hind Agro Industries Ltd.**

IBBI Regn. No.: IBBI/PA-001/IP-P00961/2017-2018/11582

Reg. Email id: [bhatiaparam.s@gmail.com](mailto:bhatiaparam.s@gmail.com)

Process E-mail id: [hindagroinsolvency2023@gmail.com](mailto:hindagroinsolvency2023@gmail.com)

Correspondence Address: C-39, Surya Nagar, Ghaziabad, Uttar Pradesh-201011

AFA Valid Upto: 21.12.2024

Date: 22-08-2024

Place: Delhi